

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1045**

**TO BE ANSWERED ON THE 4TH DECEMBER, 2024/ AGRAHAYANA 13, 1946
(SAKA)**

CASES FILED UNDER UNLAWFUL ACTIVITIES (PREVENTION) ACT, 1967

1045 DR. JOHN BRITTAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases registered, persons arrested, and persons convicted under the UAPA during last five years, State-wise and year-wise along with the year-wise rate of conviction;

(b) whether any step has been taken to provide support or compensation to individuals acquitted after being detained under UAPA provisions, details thereof; and

(c) number of cases booked under UAPA against journalists over the past five years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) The National Crime Records Bureau (NCRB) compiles the data on crime and publishes the same in its annual publication 'Crime in India'. The latest published report is of the year 2022. As per the report, State-wise and year-wise details of cases registered, persons arrested, persons convicted and rate of conviction under UAPA for the years 2018, 2019, 2020, 2021 and 2022, are at Annexure.

(b) There is no provision made for providing support or compensation to individuals acquitted under UAPA. Adequate constitutional, institutional and statutory safeguards including inbuilt safeguards in the UAPA itself exist to prevent misuse of the law.

(c) The data regarding the cases booked under UAPA against journalists is not maintained by National Crime Records Bureau (NCRB).

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(Referred to in reply to part (a) of the RS USQ No. 1045 for 04.12.2024)

State/UT WISE- Case registered (CR), Person Arrested (PAR), Person Convicted (PCV) and Conviction Rate (CVR) under UAP Act, 1967

SL	State/UT	2018				2019			
		CR	PAR	PCV	CVR	CR	PAR	PCV	CVR
1	Andhra Pradesh	1	8	0	0	4	5	0	-
2	Arunachal Pradesh	6	10	0	-	25	40	0	-
3	Assam	308	170	0	0	87	112	0	0
4	Bihar	34	59	0	-	12	35	0	-
5	Chhattisgarh	10	4	0	-	2	32	0	-
6	Goa	0	0	0	-	0	0	0	-
7	Gujarat	0	0	0	-	1	1	0	-
8	Haryana	0	0	0	-	0	0	0	-
9	Himachal Pradesh	0	0	0	-	0	0	0	-
10	Jharkhand	137	97	21	54.1	105	202	17	28.6
11	Karnataka	1	0	0	0	7	6	0	0
12	Kerala	17	6	0	-	53	25	0	0
13	Madhya Pradesh	6	13	0	-	2	4	0	-
14	Maharashtra	1	0	0	-	0	0	0	-
15	Manipur	289	332	0	0	306	386	0	0
16	Meghalaya	2	6	0	-	0	0	0	0
17	Mizoram	0	0	0	-	0	0	0	-
18	Nagaland	8	10	1	100	9	18	0	-
19	Odisha	0	0	0	-	1	5	0	-
20	Punjab	6	27	0	0	3	30	0	-
21	Rajasthan	0	0	0	-	0	0	0	-
22	Sikkim	0	0	0	-	0	0	0	-
23	Tamil Nadu	2	15	0	-	270	308	0	0
24	Telangana	0	0	0	-	1	5	0	-
25	Tripura	0	0	0	-	0	0	0	-
26	Uttar Pradesh	107	479	12	38.7	81	498	17	56.7
27	Uttarakhand	0	0	0	-	0	0	0	-
28	West Bengal	0	0	0	-	0	0	0	-
	TOTAL STATE(S)	935	1236	34	29.2	969	1712	34	33
29	A&N Islands	0	0	0	-	0	0	0	-
30	Chandigarh	0	0	0	-	0	0	0	-
31	D&N Haveli and Daman & Diu+	0	0	0	-	0	0	0	-
32	Delhi	2	8	1	50	2	9	0	-
33	Jammu & Kashmir*	245	177	0	0	255	227	0	0
34	Ladakh	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	-	0	0	0	-
36	Puducherry	0	0	0	-	0	0	0	-
	TOTAL UT(S)	247	185	1	8.3	257	236	0	0
	TOTAL (ALL INDIA)	1182	1421	35	27.2	1226	1948	34	29.2

Source: National Crime Record Bureau

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2017-2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh during during 2017-2019

State/UT WISE- Case registered (CR), Person Arrested (PAR), Person Convicted (PCV) and Conviction Rate (CVR) under UAP Act, 1967

SL	State/UT	2020				2021				2022			
		CR	PAR	PCV	CVR	CR	PAR	PCV	CVR	CR	PAR	PCV	CVR
1	Andhra Pradesh	1	4	0	-	0	0	0	-	13	12	0	0
2	Arunachal Pradesh	3	3	0	-	7	6	0	-	15	36	0	-
3	Assam	76	49	0	0	95	189	0	0	133	251	0	0
4	Bihar	30	39	0	-	26	18	5	75	28	37	1	25
5	Chhattisgarh	3	27	0	-	0	0	0	-	3	1	0	-
6	Goa	0	0	0	-	0	0	0	-	1	0	0	-
7	Gujarat	0	0	0	-	0	0	0	-	0	0	0	-
8	Haryana	2	1	0	-	2	0	0	-	11	20	0	-
9	Himachal Pradesh	0	0	0	-	0	0	0	-	0	0	0	-
10	Jharkhand	86	69	3	8.1	86	129	0	0	71	72	2	2.5
11	Karnataka	1	2	0	-	0	0	0	-	4	6	0	-
12	Kerala	18	24	0	-	18	23	0	-	23	52	0	-
13	Madhya Pradesh	4	0	0	-	5	2	0	-	2	2	0	0
14	Maharashtra	1	7	0	-	0	0	0	-	4	4	0	-
15	Manipur	169	225	0	0	157	188	0	-	167	239	1	50
16	Meghalaya	10	2	0	-	7	5	0	-	4	9	0	0
17	Mizoram	0	0	0	-	0	0	0	-	0	0	0	-
18	Nagaland #	2	7	0	0	0	1	0	-	3	5	2	100
19	Odisha	0	0	0	-	5	0	0	-	0	2	0	-
20	Punjab	19	44	0	0	14	49	0	-	25	86	0	-
21	Rajasthan	0	0	0	-	0	0	0	-	0	0	0	-
22	Sikkim	0	0	0	-	0	0	0	-	0	0	0	-
23	Tamil Nadu	3	92	21	24.2	0	1	0	-	4	15	0	-
24	Telangana	0	0	0	-	0	0	0	-	0	0	0	-
25	Tripura	2	2	0	-	9	21	0	-	5	9	0	0
26	Uttar Pradesh	72	361	54	87.5	83	321	52	90.5	101	503	24	85.7
27	Uttarakhand	0	0	0	-	0	0	0	-	2	6	0	-
28	West Bengal	1	5	0	-	6	5	5	100	2	4	0	-
	TOTAL STATE(S)	503	963	78	20.8	520	958	62	45	621	1371	30	18.8
29	A&N Islands	0	0	0	-	0	0	0	-	0	0	0	-
30	Chandigarh	0	0	0	-	0	0	0	-	1	0	0	-
31	D&N Haveli and Daman & Diu	0	0	0	-	0	0	0	-	0	0	0	-
32	Delhi	6	12	0	-	5	18	0	-	12	27	0	0
33	Jammu & Kashmir	287	346	2	33.3	289	645	0	0	371	1238	11	16.3
34	Ladakh	0	0	0	-	0	0	0	-	0	0	0	-
35	Lakshadweep	0	0	0	-	0	0	0	-	0	0	0	-
36	Puducherry	0	0	0	-	0	0	0	-	0	0	0	-
	TOTAL UT(S)	293	358	2	33.3	294	663	0	0	384	1265	11	15.9
	TOTAL (ALL INDIA)	796	1321	80	21.1	814	1621	62	39.7	1005	2636	41	18.2

Source: National Crime Record Bureau

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2017-2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh during during 2017-2019

Clarifications are pending from Nagaland for the year 2022